



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/4087/2024 FIXED	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH I.A.(Civil)/2646/2024 in WP(C)/4087/2024	THE DIRECTOR Versus ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH
40	WP(C)/4440/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
41	WP(C)/4231/2024 FIXED	ARIF RABBANI AND 20 ORS. Versus GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U
42	WP(C)/4493/2024 B/O	BISWAJIT DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	SC, ELEM. EDU
43	WP(C)/4512/2024 B/O	JEET PRITAM DAS Versus UNION OF INDIA AND 10 ORS	MS P DEVI R DEKA MR P R SARMA	SC, Social Justice DY.S.G.I. SC, N M C SC, D M E SC, U G C SC, HEALTH
ADMISSION				
44	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
45	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4)

46 **WITH**
[WP\(C\)/1941/2024](#) THE GOVERNING BODY OF KHERAJKHAT COLLEGE **Versus** MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR
 THE STATE OF ASSAM AND 3 ORS SC, HIGHER EDU

WITH
[I.A.\(Civil\)/1811/2024](#) DR. KALPANA GOSWAMI, MR. S P SHARMA SC, HIGHER EDU
in WP(C)/1941/2024 **Versus**
 THE STATE OF ASSAM AND 3 ORS

ORDERS

47 [Cont.Cas\(C\)/597/2020](#) SMTI. MINAKHI SAIKIA MR. S BORTHAKUR MR. D SAIKIA (RES. 3)
 FIXED SANJIB KUMAR BHUYAN AND 3 ORS. MR. D GOGOI MS. N PHUKAN (RES. 3)
 MS K DAS (RES. 3)

48 [WP\(C\)/1991/2024](#) MINATI DAS RAJBONGSHI AND 7 ORS MR. S K GOSWAMI MRS. K DEVI(R-18,35,36)
 FIXED THE STATE OF ASSAM AND 36 ORS MR. B K GOSWAMI P HAZARIKAR-
 MR. R SHARMA MR. P K DAS(R- 24,26,28,29,30,31,32,33,34)
 MD A RAHMAN (R-37)
 MR P BHARDWAJR-
 7,8,9,10,12,13,16,19,20,21,27)
 MS. A KHATUN (R-37)
 T CHAKMA(R-
 7,8,9,10,12,13,16,19,20,21,27)
 SC, SEC. EDU.
 SC, BTC
 SC, FINANCE

49 **WITH**
[WP\(C\)/1856/2024](#) KESHAB KALITA AND 6 ORS MR. A K DUTTA SC, SEC. EDU.
Versus MR. B PURKAYASTHA SC, BTC
 THE STATE OF ASSAM AND 4 ORS MR. B ZAMAN

50 [I.A.\(Civil\)/2317/2024](#) SURENDRA PRASAD GUPTA AND 5 ORS MS D BORGHAIN
 FIXED DR. BIJOYA CHOUDHURY AND ORS MR. P GOHAIN
in Cont.Cas(C)/348/2023 MS. K BARUAH
 MS. M SARMAH
 MS M BORAH

WITH
[Cont.Cas\(C\)/348/2023](#) ADITYA BHUYAN AND 12 ORS MS D BORGHAIN MR S M T CHISTIE (R-2)
Versus DR. BIJOYA CHOUDHURY AND ORS MR. P GOHAIN MR P NAYAK (R-3)
 MS. K BARUAH MS K DAS (R-2)
 MS. M SARMAH
 MS M BORAH

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	Crl.Pet./322/2023 (CONNECTED WITH ITEM NO. 9 IN THE DAILY CAUSE LIST), LCR 1 FILE, FIXED	MD. JABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
BAIL HEARING				
50	AB/2088/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BARNABAS BASUMATARY Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P P ADHIKARI	PP, ASSAM
ORDERS				
51	Crl.Pet./12/2023 WITH LCR 1 FILE, FIXED	ABDUL KHAYER Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
52	Crl.Pet./36/2023 WITH LCR 1 FILE, FIXED	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
53	Crl.Rev.P./165/2023 WITH LCR 2 FILES, FIXED	BARNALI TALUKDAR Versus DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
54	Crl.A./196/2023 1 Y 3 M 14 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(Crl.)/460/2023 in CrI.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
55	Crl.Pet./987/2023 FIXED	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
55	Crl.Pet./987/2023 FIXED	HEMANTA SARMAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. S K SINGHA (R-2) MS. M GOGOI (R-2) PP, ASSAM
56	Review.Pet./55/2024 WP(C) 2024/2022(D/O), FIXED	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM

57	Crl.A./89/2024 WITH LCR 6 FILES, FIXED	SURAJ DUSAD Versus THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/300/2024 in Crl.A./89/2024	SURAJ DUSAD Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
58	Crl.A./90/2024 WITH LCR 5 FILES, FIXED	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/305/2024 in Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
59	Crl.A./148/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/488/2024 in Crl.A./148/2024	AFTAB UDDIN BARBHUIYA, Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
60	I.A.(Crl.)/271/2024 FIXED in Crl.Rev.P./1936/2024	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	WITH Crl.Rev.P./1936/2024 (Filing Number)	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR (E)	MR A B DEY	
	WITH I.A.(Crl.)/1937/2024 (Filing Number)	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR A B DEY	
HEARING				
61	Crl.Rev.P./138/2021 WITH LCR 6 FILES, FIXED	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/507/2024 in Crl.Rev.P./138/2021	SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
15	WP(C)/368/2020 BY SLIP, WITH LCR	SONABHAN BIBI @ SONABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS				
16	I.A.(Civil)/2136/2024 FIXED, WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

24	WP(C)/4258/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
29	WP(C)/416/2016 FIXED	M/S MOTHOLA TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR S DATTA	GA, ASSAM MS.J RAJKUMARI R-3 MR.S BORA(R-3)
MOTION				
30	WP(C)/4419/2024 FIXED	M/S EDIFICE ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, INDUSTRIES AND COMMERCE SC, AIDC
31	WITH WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
	WITH I.A.(Civil)/2619/2024 in WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR F	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
32	WP(C)/4483/2024 B/O	M/S MEGA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
ORDER (STAY VACATING)				
33	I.A.(Civil)/2684/2024 B/O in WP(C)/2055/2024 WITH WP(C)/2055/2024	ASSAM SKILL DEVELOPMENT MISSION Versus MS NOVO COMPUTING M/S NOVO COMPUTING Versus THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	MR K KHANNA GA, ASSAM MR M CHETIA (r-2)
ADMISSION				
34	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC

- 35 **WITH**
[WP\(C\)/1923/2017](#) MANIN BORO
Versus
ASSAM STATE TRANSPORT CORPORATION and 2 ORS. MR.M SARANIA
MR.S U AHMED
MS.SUSENTETLA GA, ASSAM
MR R M DAS, SC, ASTC
MR.U CHOUDHURY(SC, ASTC)
- WITH**
[I.A.\(Civil\)/2789/2018](#)
in WP(C)/1923/2017 SRI MANIN BORO,
Versus
ASSAM STATE TRANSPORT CORPORATION and 2 ORS. MR. M SARANIA
MD. S U AHMED MR R M DAS, SC, ASTC
SC, A S T C
- 36 [WP\(C\)/5417/2022](#) M/S HAWKS LABORATORY
FIXED **Versus**
THE STATE OF ASSAM AND 4 ORS MR. U K NAIR
MR. A BORO
MR A CHAKRABORTY
MS N NEWME SC, INDUSTRIES AND
COMMERCE
SC, HEALTH
SC, ASIDC

ORDERS

- 37 [I.A.\(Civil\)/2647/2024](#) DR MUHIBUL ISLAM
IN RSA 125/17(D/O), B/O **Versus**
in RSA/125/2017 MD IKRAMUL MAJID, MR. S BISWAS

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19)	MR. A M DUTTA	06-09-2024	To	06-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
7	I.A.(CrI.)/820/2023 WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in CRL.A(J)/97/2023 WITH CRL.A(J)/97/2023	BADAL CHINKU @ BADAL MURA Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
		BADAL CHINKU @ BADAL MURA Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
HEARING				
8	Crl.A./431/2017 WITH LCR - 4 (FOUR) FILES, P.B. - 2, PART-HEARD, FIXED	SHAHID AHMED @ SOID AHMED and ANR Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (p-1,2) MR.K BHATTACHARJEE MR.A ALI MR. A AHMED (p-1,2) MR.D BANERJEE MR J M SULAIMAN (p-1,2) MR. G C BARMAN	PP, ASSAM
9	CRL.A(J)/68/2019 5 Y 5 M 24 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	CRP(IO)/328/2024 FIXED	SEFALI SINHA Versus BIJOY SINHA	MR. M A CHOUDHURY U U KHAN MR A AHMED	
BAIL HEARING (BA)				
25	Bail Appln./2475/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
26	RFA/29/2022 B/O	ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR S K SARKAR MRS V L BHATTACHARJEE MR BHARGAV DAS MS R KALITA	GA, ASSAM MR. A R MEDHI (R-29) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)
HEARING				
27	RFA/82/2018 CAVT. NO.0591/2018 PART-HEARD, LCR FILES, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
28	MFA/21/2013 CAVT. NO. 1152/2012 WITH LCR, FIXED	M/S UNITED COMMERCIAL CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA FOR CAVEATOR

29	RSA/180/2015 WITH LCR, B/O	ON THE DEATH OF SRI BHUPENDRA NATH ROY HIS LEGAL HEIRS and ORS Versus SRI JATINDRA NATH ROY	MR.B BANERJEE MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR. J LASKAR MR.A DEY	MR.N BARUA MR.S DAS MS.R T DAS MR.K DAS MR.H GOGOI MS.D BARUA
30	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
31	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
32	Review.Pet./36/2023 WITH LCR, FIXED	ARCHANA DAS Versus REETA DAS AND 2 ORS	MS S SHARMA	MR. A K RAY
33	WITH Review.Pet./128/2022	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	WP(C)/3339/2024 B/O	SAMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR MS. A AZAD MR N ALI	GA, ASSAM
ADMISSION				
56	WP(C)/1783/2023 BY SLIP, AT 2:00 PM	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C

LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[MAC.APPEAL AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
31	Review.Pet./182/2022 IN CRP 7/2022(D/O), FIXED	BIKI SAHU Versus JAYNAL ABEDIN AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
32	WITH Review.Pet./8/2023	JAYNAL ABEDIN AND 6 ORS. Versus BIKI SAHU	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA MR C GOGOI	
33	I.A.(Civil)/2702/2024 CONNECTED WITH ITEM NO. 16 OF THE DAILY CAUSE LIST in WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, A G V B MR. R SALOI	
HEARING				
34	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
35	MACApp./64/2021 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ASHOK PANDEY AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA (R1) MD ASLAM (R1) MR H K SARMA (R1) MR. M SAHEWALLA (R1)
36	MACApp./362/2022 BY SLIP, WITH LCR	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	WP(C)/3880/2024 BY SLIP	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) Versus UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	MR. S SARMA(R-2, 4) MR. A K SAHEWALLA(R-9) MR D K MEDHI(R-2, 4) P BORUAH(R-2, 4) MR. W SHARMA(R-9) MR D GOSWAMI(R-9) A GAUTAM(R-2, 4) MR P GOGOI(R-9) MR. C TALUKDAR(R-2, 4) DY.S.G.I. SC, I C I C I BANK SC, SBI
HEARING				
17	Crl.A./149/2005 PART-HEARD, BY SLIP	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
18	WITH Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
19	WP(C)/593/2016 FIXED	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

49	Bail Appln./1218/2024 (AT 2:00 PM)	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
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BAIL HEARING (BA)

50	Bail Appln./1578/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
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BAIL HEARING

51	AB/1381/2024 WITH OFFICE NOTE, FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
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17)	MR M Z AHMED	06-09-2024	To	06-09-2024
18)	MS B DUTTA	06-09-2024	To	06-09-2024
19)	MR. A M DUTTA	06-09-2024	To	06-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
53	WP(C)/1069/2023 (HEARING), PART-HEARD, FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
54	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH			
55	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH			
56	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
57	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
58	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
59	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

60	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
MOTION				
61	Crl.Pet./1080/2024 FIXED	SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BUREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
ADMISSION				
62	Crl.Pet./485/2020 B/O	JAHURUL ISLAM Versus WAJIDA BEGUM	MR N AHMED MR. S RANA	MR. S C BISWAS
BAIL HEARING				
63	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
64	AB/1781/2024 BY SLIP	MOHIBUR ALI @ MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
65	WITH AB/856/2024	ANSER ALI @ AMSER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
HEARING				
66	Crl.A./16/2022 WITH LCR 5 FILES(2 FILES ARE SCANNED COPIES), OFFICE NOTE, B/O WITH I.A.(Crl.)/38/2022 in Crl.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
		BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
67	WITH Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/675/2022 in Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR I HASSAN	03-09-2024	To	10-09-2024
13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
16)	T A LASKAR	05-09-2024	To	10-09-2024
17)	MR M Z AHMED	06-09-2024	To	06-09-2024
18)	MS B DUTTA	06-09-2024	To	06-09-2024
19)	MR. A M DUTTA	06-09-2024	To	06-09-2024